

in the court below in terms of the order dated 03.03.2020 passed in A.B.A. No.1310 of 2020 is extended by six weeks from the date of this order. The order dated 03.03.2020 passed in A.B.A. No.1310 of 2020 is modified by directing the petitioners to surrender within six weeks from the date of this order in terms of the order dated 03.03.2020 passed in A.B.A. No.1310 of 2020.

The order dated 03.03.2020 passed in A.B.A. No.1310 of 2020 is modified to the aforesaid extent only.

This criminal miscellaneous petition is disposed of accordingly.

Let a copy of this order along with the copy of order dated 03.03.2020 passed in A.B.A. No.1310 of 2020 be communicated to the learned court below through FAX at the cost of Rs.50/- per page to be borne by the petitioners.

(Anil Kumar Choudhary, J.)